

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3463
ANSWERED ON:03.09.2012
ORDERS OF CGIT CUM LCS
Choudhary Shri Harish;Yadav Shri M. Anjan Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of orders passed by the Central Government Industrial Tribunal (CGIT)-cum-Labour Courts (LCs) which are notified in the official gazette and are binding on the employers during the last three years;
- (b) the details of cases of award not implemented out of the above notifications;
- (c) the number of cases that have approached for implementation of award to the Government; and
- (d) the number of notifications that have been implemented so far?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) to (d): The information is being collected and will be laid on the Table of the House.